

Installation of high micro-wave tower

*216. SHRI V. VENKA:
SHRI V. GOPALSAMY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have decided to instal a high micro-wave tower to inter-connect various Telephone Exchanges in the country; and

(b) if so, what facilities and service will be provided by this venture?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir. Several high microwave towers have been installed and are being installed for microwave systems interconnecting the various telecommunication centres in the country.

(b) Highly stable and good quality telecommunication circuits are derived out of the microwave systems. Also, on certain routes, the facility of TV Relay from one station to another is being provided through microwave systems.

International programme for development of Communication

*217. SHRI KALRAJ MISHRA:
SHRI JASWANT SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government of India have participated in the UNESCO Council meeting held in Paris in July this year on the question of new international programme for the development of communications; and

(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) India participated at the first session of the 35 member Inter-governmental Council on International Programme for the Development of Communica-

tion (IPDC) held in Paris from 15 to 22 June, 1981. The Council discussed *inter-alia* issues pertaining to identification of the needs of Member-States for development of communication, methods of determining priorities, selection of projects, financing and resources for the programme, ways and means of promoting integrated regional co-operation etc. The elections for constituting the IPDC Bureau were also held and India was elected unanimously as one of its three Vice-Chairman thereof. India had also pledged an initial sum of US \$ 1,00,000 for the current financial year, towards development of the programme.

Production of films for children

*218. SHRI SUDHAKAR PANDEY:
SHRI PRASENJIT BARMAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of films produced for children all over the country during the last three years;

(b) whether there is any proposal under Government's consideration to give incentives for making films for children; and

(c) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) The names of feature films produced in the country and certified as children's feature films by the Central Board of Film Censors during the last three years (1978, 1979 and 1980) are as follows:—

1978:

1. Anmol Tasvir (Hindi)
2. Uranchoo (Bengali)
3. Ganga Bhavani (Telugu)
4. Ammuvinre Attin Kutti (Malayalam)
5. Anbin Alaigal (Tamil)

6. Ramu Nagappa Nagara Hole (Kannada)

1979:

1. Zangbo Zing Zing Bar (Gujarati)
2. Rikki Tikki Tawi (Hindi)
3. Dweep Ka Rahasya (Hindi)
4. Ganga Bhavani (Hindi)
5. Sahuj Deepak Raja (Bengali)
6. Ganga Bhavani (Tamil)
7. Anbu Mahan Zango (Tamil)
8. Vilayum Panchu (Tamil)
9. Babu Gopal (Kannada)
10. Babu Gopal (Kannada)
11. Subhash Zang bo (Malayalam)
12. Apoorva Patnam (Malayalam)

1980:

1. Amoocha Kokaru (Marathi)
2. Ammu Ke Bakri (Hindi)
3. King Elephant (Hindi)
4. Amoo ke Bakri (Gujarati)
5. Anmol Tasvir (Gujarati)
6. Payal Ki Jhankaar (Hindi) (Short Version)
7. Payal Ki Jhankaar (Hindi) (Long Version)
8. Nani Maa (Hindi)
9. Akon (Assemese)
10. Pahar Theke Sagar (Bengali)
11. Ganga Bhavani (Kannada)
12. Ganga Bhavani (Malayalam)
13. Andaman Rahasya (Malayalam)
14. Andaman Rahasyam (Tamil)
15. Deepa Rahasya (Kannada)
16. Makkale Manikyā (Kannada)
17. Zangbo (Kannada)
18. Wanted Thangaraj (Tamil)
19. Purandaradasar (Tamil).

(b) and (c) The Government encourages the production and distribution of children's films through the Children's Film Society of India which is an autonomous body registered under the Societies' Registration Act to undertake and aid production, distribution and exhibition of films

specially suited for or of special interest of children and adolescents. The expenditure of the Society is largely met from grants-in-aid given by the Central Government though it also **earns revenue through commercial shows and hire charges of its films.** In addition, a proposal is under consideration by Government for declaring the Children's Film Society of India as a charitable institution for the purposes of exemption from income-tax. This is being done in order to give further incentives to the production of children's films. The Children's Film Society also considers purchase of suitable children's films produced by private producers. There is an exemption granted from the Central excise levy to films certified as intended exclusively for the entertainment of children.

Production of underground coal by Coal India Limited

*219. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state:

(a) what is the target fixed for mining underground coal for Coal India Limited and its subsidiary companies during the current year;

(b) whether the Coal Panel does not share the Central Government's hopes on output; and

(c) if so, what are the details in this regard and what steps Government have taken or propose to take to step up coal production?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURI): (a) Underground coal production target for 1981-82 for Coal India and its subsidiaries are as under:

Easter Coalfields Ltd.	19.6 million tonnes
Bharat Coking Coal Ltd.	16.9 million tonnes
Central Coalfields Ltd.	10.3 million tonnes
Western Coalfields Ltd.	21.1 million tonnes
North-Eastern Coalfields Ltd.	0.6 million tonnes
	<hr/>
	68.4 million tonnes